OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## <u>O R D E R</u>

The following transfers & postings are being made in Official exigency with immediate effect :

S N	Name & Emp. Code o the Official as a	Erom Trisser	
1.	Rudraman Galami EC: 66716897/10901	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Aggarwal, Ld. ADJ-02 Distt : West THC	
2.	Govind Ram EC: 90861	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Aggarwal, Ld. ADJ-02 Distt : West THC	
3.	Vinod Kumar EC: 92078	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ajay Kumar Jain, Ld. District Judge (Commercial Court)-03 Distt : Shahdara KKD	Kumar Jain, Ld. District Judge
4.	Mukesh Singh EC: 74978310	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ajay Kumar Jain, Ld. District Judge (Commercial Court)-03 Distt : Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Kumar Jain, Ld. District Judge (Commercial Court)-03 Distt : South-East Saket
5.	Sunder Yadav EC: 86683540/11128	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anu Grover Baliga, Ld. District Judge (Commercial Court)-04 Distt : Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Grover Baliga, Ld. District Judge (Commercial Court)-04 Distt : South-East Saket
6.	Md. Shahbaz Alam EC: 76361521	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anu Grover Baliga, Ld. District Judge (Commercial Court)-04 Distt : Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Grover Baliga, Ld. District Judge (Commercial Court)-04 Distt : South-East Saket

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7.	Sunil Kumar Bhoria EC : 81052800/90423	Desg : Peon Role: Orderly Posting: In the Court previously presided over by Ms. Preeti Agrawal Gupta, Ld. Addl. Principal Judge, Family Courts Distt : North-West Rohini (on diverted capacity)	Desg : Peon Role: Orderly Posting: In the Court of Ms. Preet Agrawal Gupta, Ld. District Judge (Commercial Court)-05 Distt : South-East Saket
8.	Sunil S/o Sh. Sukbir (Newly Appointed)	Desg : Peon Role: Orderly Posting: In the Office Pool, Admin. Branch Distt: South East Saket	Desg : Peon Role: Orderly Posting: In the Court of Ms. Preet Agrawal Gupta, Ld. District Judge (Commercial Court)-05 Distt : South-East Saket
9.	Shubham Sharma S/o Sh. Ashok Sharma (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Office Pool, Admin-III Distt : South Saket (Temporarily posted till 30.09.2022)	Desg : Peon Role: Orderly Posting: In the Court of Ms. Nirja Bhatia, Ld. District Judge (Commercial Court)-06 Distt : South-East Saket
10.	Vinod Kulbe EC : 54579445	Desg : Peon Role: Orderly Posting: In the Court previously presided over by Ms. Nirja Bhatia; Ld. Spl. Judge (PC Act) (CBI)-03 RACC	Bhatia, Ld. District Judge
11.	Vinod Kumar EC : 45383851/50041	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Mukesh Kumar Gupta, Ld. ADJ-11 Distt : Central THC	. –
12.	Pramod Kumar Yadav EC : 84844301/10715	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Mukesh Kumar Gupta, Ld. ADJ-11 Distt : Central THC	
13.	Manmohan Lal EC : 11434209/10951	Desg: Farash Role: Orderly Posting: In the Court previously presided over by Sh. Rajesh Kr. Singh, Ld. Judge, Family Court Distt : New Delhi PHC (on diverted capacity)	Desg: Farash Role: Orderly Posting: In the Court of Sh. Rajesh Kr. Singh, Ld. District Judge, (Commercial Court)-(Digital)-07 Distt : South-East Saket

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14	Vishnu Kumar Mirotha S/o Sh. Raju Lal Mirotha (Newly Appointed)	Desg: Peon Role: Peon Posting: In the Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rajes Kr. Singh, Ld. District Judge (Commercial Court)-(Digital)-07 Distt : South-East Saket
15.	Gajender Singh Chauhan EC : 84491097	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Rajesh Kr. Singh, Ld. Judge, Family Court Distt : New Delhi PHC (On diverted capacity)	
16.	Md. Tarique Uddin EC : 33892893	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anil Kumar, Ld. ASJ-03 Distt : South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. An Kumar, Ld. Judge, Family Court-02 Distt : South-West Dwarka (on diverted capacity)
17.	Kiran Pal EC : 90872	Desg : Peon Role: Orderly Posting: In the Court previously presided over by Ms. Nirja Bhatia; Ld. Spl. Judge (PC Act) (CBI)-03 RACC	Kumar, Ld. Judge, Family Court-02
.8.	Raman Kumar EC : 92075	Desg: Peon Role: Orderly Posting: Attached with Sh. Manish Yadhuvanshi, Ld. Judge In-charge, Mediation Centre, Distt : East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Yadhuvanshi, Ld. Judge, Family Court-02 Distt : East KKD (on diverted capacity)
9.	Sushil Kumar EC : 10815/56629382	Desg: Peon Role: Orderly Posting: Attached with Sh. Manish Yadhuvanshi, Ld. Judge In-charge, Mediation Centre, Distt : East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Yadhuvanshi, Ld. Judge, Family Court-02 Distt : East KKD (on diverted capacity)
).	Sanjay Kumar EC : 10692	Desg: Farash Role: Orderly Posting: In the Court previously presided over by Sh. Devender Kumar, Ld. ASJ-02 Distt : North-East KKD	Desg: Farash Role: Orderly Posting: In the Court of Sh. Devender Kumar, Ld. Judge, Family Court-01 Distt : Shahdara KKD (on diverted capacity)

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21.	Thaman Bahadur EC : 90529	Desg: Peon Role: Orderly Posting: In the Court previously	Desg: Peon Role: Orderly Posting: In the Court of Sh
		presided over by Sh. Devender Kumar, Ld. ASJ-02 Distt : North-East KKD	Devender Kumar, Ld. Judge, Famil Court-01 Distt : Shahdara KKD
22.	Shital Prasad EC : 90400	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Kuldeep Narayan, Ld. ASJ-01 (POCSO) Distt : Central THC	(on diverted capacity) Desg: Peon Role: Orderly Posting: In the Court of Sh. Kuldee Narayan, Ld. Judge, Family Court-0 Distt : South-East Saket (on diverted capacity)
23.	Kishor Singh EC : 11083	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Kuldeep Narayan, Ld. ASJ-01 (POCSO) Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Kuldee Narayan, Ld. Judge, Family Court-0 Distt : South-East Saket (on diverted capacity)
24.	Rajender Singh EC : 14263741	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Pritam Singh, Ld. PO, MACT-I, Distt : West THC ~	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pritan Singh, Ld. Judge, Family Court-01 Distt : South Saket (on diverted capacity)
25.	Deepak Jain EC : 54657723	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Pritam Singh, Ld. PO, MACT-I, Distt : West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Prita Singh, Ld. Judge, Family Court-01 Distt : South Saket (on diverted capacity)
26.	Sushila EC : 77594223	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shunali Gupta, Ld. PO, MACT-02, Distt : North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shuna Gupta, Ld. Judge, Family Court-02, Distt : South Saket (on diverted capacity)
27.	Khushal Singh EC : 15343942/90366	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shunali Gupta, Ld. PO, MACT-02, Distt : North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shun Gupta, Ld. Judge, Family Court-02 Distt : South Saket (on diverted capacity)
28.	Vijay Lakra S/o Sh. Ajit Lakra (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vish Pahuja, Ld.ASJ (FTC)-02 Distt : South Saket

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29.	-	Desg: Peon	Desg: Peon
	S/o Sh. Kapoor Singh (Newly Appointed)	Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Role: Orderly Posting: In the Court of Ms. Manisha Khurana Kakkar, Ld. ASJ (FTC)-01 Distt : South Saket
30.	Kishan Kandwal EC: 11072/97607163	Desg: Peon Role: Peon Posting: Ld. CMM Office Distt : East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sachin Sangwan, Ld. ASJ (FTC)-01 Distt : South-East Saket
31.	Vimal Kumar EC : 95129001/10553	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Aviral Shukla, Ld. Civil Judge-01 Distt: South East Saket	-
32.	Vikas Jowel EC: 27452828	Desg: Peon Role: Orderly Posting: In the court of Sh. Virender Singh, Ld. SCJ-cum-RC Distt : North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dhirendra Rana, Ld. ASJ (FTC)-02 Distt : South-East Saket
33.	Pramod Kumar EC : 73452026/10728	Desg: Péon Role: Orderly Posting: In the Court previously presided over by Ms. Neha Barupal, Ld. MM (NI Act)-03 Distt: South Saket	
34.	Bijender Pal EC: 90549/83383951	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dheeraj Mittal, Ld. ASJ (SC-RC) Distt : South-East Saket
35.	Pawan Kumar EC : 30996047	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Neetu Nagar, Ld. MM (Mahila Court)-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neetu Nagar, Ld. Civil Judge-02 Distt: South Saket
56.	Mukesh Kumar EC : 39513069	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vivek Kumar Agarwal, Ld. MM-04 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Agarwal, Ld. Civil Judge-03 Distt: Shahdara KKD
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37.		Desg: Peon	Desg: Peon
	EC : 51565071	Role: Orderly Posting: In the Court previously presided over by Ms. Charu Asiwal, Ld. MM-04 Distt: Central THC	Role: Orderly Posting: In the Court of Ms. Charu Asiwal, Ld. Civil Judge-03 Distt: South East Saket
38.	Rohit Meena S/o Sh. Sita Ram Meena (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Barupal, Ld. MM-12 Distt: South East Saket
39.	Mohit S/o Sh. Dilbag Singh (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Aviral Shukla, Ld. MM-05 Distt: South Saket
40.	Pramod Kumar EC : 10921	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Vijayshree Rathore, Ld. MM (Mahila Court)- 01 Distt: North East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vijayshree Rathore, Ld. MM-06 Distt: South Saket
41.	Dhruv Jain S/o Sh. Mukesh Jain (Newly Appointed)	Desg: Peon Role: Ýeon Posting: Office Pool, Administration Branch -III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Siddhant Kumar, Ld. MM (NI Act)- O6 Distt: South Saket
42.	Sumit Kumar S/o Sh. Sultan Singh (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Administration Branch Distt : South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Marilyn Joanna Khakha, Ld. MM (NI Act)-07 Distt: South Saket
43.	Mandeep Thakran S/o Sh. Sandeep Thakran (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Administration Branch RACC (Temporary posted till 30.09.2022)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Komal, Ld. MM (NI Act)-08 Distt: South Saket
44.	Aman Gaur EC: 96783545	Desg: Peon Role: Peon Posting: In the Courts previously presided over by (1) Sh. Siddhant Kumar, Ld. MM (Releiver) and (2) Ms. Marilyn Joanna Khakha, Ld. MM (Reliever) Distt: South East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Moksha Bains, Ld. MM (NI Act)-05 Distt: South East Saket
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- 1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- This order shall not be considered as a change of cadre of the officials mentioned at S. No.13, 15 and
  They shall continue to be in their parent cadre for all purpose.

(GIRISH KATHPALIA) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

Dated, Delhi the

No74031-7428/ADMIN-III/Central/P&T/2022

Copy forwarded for information and necessary action to:-

- 1. The Principal District & Sessions Judge, Central / West / North /North-West/East /North-East /Shahdara /South /South-East /RACC, Delhi.
- 2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
- 3. The Officers Concerned.
- 4. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central / West / North /North-West/East /North-East /Shahdara /South /South-East /RACC, Delhi.
- 5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central / West / North /East /North-East /Shahdara /South /South-East /RACC, Delhi.
- 6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- 7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- 8. Dealing Officials, Accounts Branch, Central / West / North /East /North-East /Shahdara /South /South-East /RACC, Delhi.
- 9. The Officials concerned.
- 10. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
- 11. Id. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

(Balbir Singh) Administrative Officer (J) O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI